Interim Resolution Professional: Ravi Bagri IBBI Registration No. IBBI/IPA-001/IP-P00789/2017-18/11344

Name of the corporate debtor: BIRLADP CARPETS PRIVATE LIMITED; Date of commencement of CIRP: 17th February, 2022; List of creditors as on: 14th May, 2022.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

## Amount in Rs.)

SI.	Name of creditor	Details of claim received		Details of claim admitted						Amount of			Amount of claim under	Remarks, if
No		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount covered by	Whether related	% voting share in	contingent	mutual dues, that may be set-	not admitted	verification	any
		receipt		admitted	claim	security interest	guarantee	party?	CoC	claim	off			
	1													
	1 Total		-	-		0	-		0	0	0	0	0	